

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION NO. 584
TO BE ANSWERED ON FRIDAY, 20th July, 2018
29 ASHADHA, SAKA 1940**

Funds to Arunachal Pradesh

584. SHRI NINONG ERING:

Will the Minister of FINANCE be pleased to state:

- (a) *the details of funds given to the State of Arunachal Pradesh in total and the utilisation of these funds; and*
- (b) *the details of funds generated through the State of Arunachal Pradesh?*

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PON. RADHAKRISHNAN)**

- (a) Details of the funds given to the State of Arunachal Pradesh during the financial years 2015-16 to 2017-18 taken from State Finance Accounts 2015-16 & 2016-17 and State Budget Document 2018-19 are as follows:

(` in Crores)

S.No.	Particulars	2015-16	2016-17	2017-18
1	State Share of Union Taxes	7,075.58	8,388.30	9,238.79
2	Grant-in Aid *	2,550.33	2,137.70	4,901.03
	Total	9,625.91	10,526.00	14139.82

* Revised Estimate for the year 2017-18

Apart from above, total amount of ` 15 Crore has been released as GST compensation to the State of Arunachal Pradesh for the period July 2017 to March 2018.

Funds transferred to the State as 'State Share of Union Taxes' are untied in nature and States have full autonomy in utilisation of this fund as per their own needs and priorities. Whereas funds transfer through 'Grant in Aid' are subject to conditionality of the respective scheme/programmes of the Union Government. The respective Ministries/departments of Union Government and State Government reviews and monitors the implementation of schemes to ensure effective utilization of funds.

- (b) As per the information received from CBDT, Department of Revenue, the details of the Direct tax collected from the State of Arunachal Pradesh during the financial years 2015-16 to 2017-18 are as under:

Financial year	Amount Collected (` in Crores)
2015-16	127.72
2016-17	169.38
2017-18 (Provisional figure)	190.48

With regard to collection of Indirect taxes from the State of Arunachal Pradesh, it is stated that State-wise data on Indirect tax revenue (except GST) is not accounted/maintained by Central Board of Indirect taxes and Customs, Department of Revenue. Amount of CGST, IGST and Cess collected from the State of Arunachal Pradesh from July 2017 to June 2018 is ` 104.04 crores.
